

Declaration of Assets and Liabilities

Year-2025-26

I, KRISHN KUMAR SON of LATE RAMJIVAN MAHTO aged 51 Years, belonging to Bihar Legislative Assembly, Secretariat service and presently working as ASSISTANT SECTION OFFICER given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) SMT. POOJA KUMARI	Dependant-1 SIMRAN RAJ	Dependant-2 SHALINI RAJ	Dependant-3 ANAND RAJ
(i)	Cash	91,000/-	1,20,000/-	13,000/-	6,000/-	4,000/-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	NIL	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and shares in Companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	15,000/- YEARLY	13,100/-	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	HERO TWO WHEELER SPLENDER PRO	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	GOLD 5 GM	SILVER 40 BHARI	SILVER 20 BHARI	SILVER 15 BHARI	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s) SMT. POOJA KUMARI	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	2 KATHIA 12 LAC RAMBHADRA CHAND TOLA HAHPUR VAISHALI KHATA NO.-436 KHESRA-435 10 DHUR 25 LAC VISHUNPUR PAKRI, PATNA KHATA NO.-66 SERVEY PLOT NO.-30 THANA NO.-31	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL		NIL	NIL
(v)	Other (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BKZPK9425P 60,608/-	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: *Krishn Kumar*

Name of Employee: KRISHN KUMAR

Designation: ASSISTANT SECTION OFFICER

Department: Bihar Legislative Assembly, Secretariat,
Patna.

Place: Patna

Date: 06-02-2026

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

Krishn Kumar